

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 202  
IA No. 260/JPR/2019  
CP No. 41/58-59/JPR/2019  
Under Section 58-59 of  
Companies Act, 2013

**In the matter of:**

**Shri Gulab Chand Banthia & Ors.**

...Petitioners

**Versus**

**Jaipur Investment Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Anita Goyal, Proxy Counsel

For the Respondent : None-appeared

**ORDER**

Heard Ms. Anita Goyal, Proxy Counsel appearing on behalf of Mr. Ankit Jain, Adv. for the Petitioner. On the request of proxy counsel for the Petitioner, list the matter on 14.12.2023.

Sdr

(Rajeev Mehrotra)  
Technical Member

sd-

(Deep Chandra Joshi)  
Judicial Member

November 16, 2023